

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore- 560 038.

Dated: 16-10-87

APPLICATION NO 570 /87 (F)

W.P.No. _____

APPLICANT

Vs

RESPONDENTS

Shri K.R. Easwaran

The Post Master General, Karnataka

To

1. Shri K.R. Easwaran
Senior Post Master
Basavanagudi H.P.O.
Bangalore - 560 004

2. The Post Master General
Karnataka Circle
Bangalore - 560 001

3. Shri M.S. Padmarajaiah
Central Govt. Stng Counsel
High Court Buildings
Bangalore - 560 001

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/ ~~ORDER~~ passed by this Tribunal in the above said application
on 12-10-87.

RECEIVED 3 copies. 16/10/87.

Diary No. 1315/CR/87

Issued Date: 19.10.87 AD

Encl: as above.

B.P. Venkatesh
DEPUTY REGISTRAR
(JUDICIAL)

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE

Shri K.R. Easwaran

Order Sheet (contd)

Amr. S/fo & f. (f)

The PMG, Karnataka

Shri M.S. Padmarajiah

Date	Office Notes	Orders of Tribunal



- True COPY -

By [Signature]
DEPUTY REGISTRAR TB/10
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

CHRKRJ/LHARM(4)
12.10.1987

Case called. The applicant in person. Shri M.S. Padmarajiah, advocate for the respondent.

It has been brought to our notice by the party that the reliefs prayed for in the application have been granted by the respondent. In view of this, the application has become infructuous and it is accordingly dismissed.

No order *as to* extra cost.
urur *urur*
mr. MEMBER (J) MEMBER (A)